

Read Honourable High Court letter No.Insp-I/40/2021 dated 10.06.2021 along with SOP dated 09.06.2021.

2. This office letter No.Corona/4649/2021 dated 10.06.2021.
3. Letter No.2021/RB2/DMU/WS dated 10.06.2021 received from the Chief Executive Officer, District Disaster Management Authority, Nanded and Resident Deputy Collector, Nanded.

In compliance of directions issued by the Hon'ble High Court, the District Disaster Management Authority, Nanded was communicated by this office letter dated 10.06.2021. The said Authority has reported that Nanded District falls under Level-1 as per the positivity rate of Covid-19. The Hon'ble High Court has directed to start regular physical functioning of the Court, as was in vogue during the pre-pandemic days. Having regard to the same, the following order is passed, which shall take effect from 15.06.2021.

:-: OFFICE ORDER :-:

1. All the courts in Nanded Judicial District shall start with the regular physical functioning of the Courts, as was in vogue during the pre-pandemic days.
2. It is clarified that, in the event of change in the Level of the district by the District Disaster Management Authority, Nanded, the court functioning shall switch over to Level as reported.
3. All the safety/precautionary measures set forth by the Central and State Government shall be adhered scrupulously.
4. This order shall remain in force until further order.

District Court, Nanded.)

June 10th, 2021.)

S.R. Jagtap
10/6/2021
(S.R. Jagtap)

Principal District Judge, Nanded.

Endorsement No. Adm/B-4(i)/ 4712 /2021.

C.f.w.cs. to :-

- The Honourable Registrar General, High Court, Mumbai with reference to High Court letter under reference.
- The District Judge-1, Nanded / Bhokar / Kandhar / Biloli.
- The District Judge-2, 3, Nanded.
- The Ad-hoc District Judge-1, Nanded / Kandhar.
- Ad-hoc District Judge-2, Nanded / Link Court, Mukhed.
- The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- The Extra Joint District Judge, Nanded. (POCSO Court).
- The Judge, Family Court, Nanded.

- The Secretary, DLSA, Nanded.
- The Civil Judge, Senior Division, Nanded / Bhokar / Biloli / Kandhar.
- The Civil Judge, Senior Division, Link Court at Mukhed.
- The Chief Judicial Magistrate, Nanded.
- The Joint / II Joint / III Joint / IV Joint Civil Judges, Senior Division & Adl. CJM, Nanded.
- The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII / IX Joint Civil Judges, JD & JMFC, Nanded.
- The Civil Judge, JD & JMFC, Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon Bazar / Mudkhed / Umri / Dharmabad.
- The Joint Civil Judge, JD & JMFC, Kinwat / Bhokar / Hadgaon / Loha / Kandhar / Mukhed / Degloor / Naigaon Bazar / Biloli.
- The II Joint Civil Judge, JD & JMFC, Loha / Kandhar / Mukhed / Naigaon Bazar.

- The Superintendent of Police, Nanded.
- The District Government Pleader, Nanded.
- The Assistant Director & PP, Nanded.
- The Superintendent, District Prison, Nanded.
- The President, Bar Association, Nanded.

For information & further necessary action with a request to inform every concerned accordingly.

Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW / TW, District Court, Nanded.
- The Assistant Superintendent, C&F / Inspection / STB / Property / Record, District Court, Nanded.
- The Senior Clerk, Library / GMP / Civil / Criminal Appeal Branches, District Court, Nanded.
- The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- A copy be kept on the muster roll of this office for information of all employee.

District Court, Nanded.)

June 10th, 2021.)

(S.R. Jagtap)

Principal District Judge, Nanded.
